D.O. Chairman/CBEC/47/2016

My dear Colleagues,

Congratulations.

We have exceeded the RE of Rs.7,02,000 Crore for the year 2015-16 - the year also witnessed very high outgoes in drawback, refund and rebate. This has been possible because of your leadership, monitoring and cooperation. Do convey my congratulations also to all your officers and staff because of whom this has been possible.

2. Having said that, we should be aware that the levy on petroleum products has helped us considerably in achieving the RE. Hence, it is essential that we carefully analyze the revenue of all major commodities/services with an aim to broaden the tax base. I would request that a detailed sectorial revenue analyses of your zone be done and sent to me by 18th April, 2016.

3. I would urge that you focus now on the key areas of work – adjudication, refunds, arrears, audit, anti-evasion/anti-smuggling, scrutiny of returns, withdrawal of complaints/appeals/prosecutions where necessary, close monitoring of the CPGRAM Portal. In this regard, the Board will also be finalizing the Action Plan for 2016-17 shortly.

4. You may ensure that you liaise with the industry and hold trade facilitation meetings. An area of great concern is the neglect of matters relating to personnel - for instance, far too many letters are received in the Board about delay in payment of gratuity/pension. This should not happen. You may also pursue matters relating to augmentation of infrastructure.

5. My congratulations and best wishes once again. We should strive to make our Service, responsive and responsible, and ensure that we act as a true facilitators of genuine trade.

With best wishes,

Yours sincerely,

(Najib Shah)

All Chief Commissioner/Directors General